

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 13.02.2024

Misc. Application No. 1267 of 2022
And
Misc. Application No. 140 of 2023
And
Misc. Application No. 465 of 2023
And
Misc. Application No. 727 of 2023
And
Appeal No. 862 of 2022

Mukta Agarwal & Anr.

.... Appellants

Versus

Securities and Exchange Board of India & Ors.

...Respondents

Mr. Kunal Katariya, Advocate with Ms. Priyanka Dadpe, Advocate
i/b Mr. Aagam Doshi, Advocate for the Appellants.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr.
Yash Sutaria, Advocates i/b. K. Ashar & Co. for the Respondent
Nos. 1 (SEBI).

None for the Respondent Nos. 2 (Calcutta Stock Exchange).

Mr. Vaibhav Singh, Advocate with Mr. Manas Kotak, Advocate i/b Shardul Amarchand Mangaldas & Co. for the Respondent Nos. 3 (Bharat Nidhi Ltd.).

Mr. Vaibhav Singh, Advocate with Mr. Manas Kotak, Advocate i/b Shardul Amarchand Mangaldas & Co. for the Respondent Nos. 4 (Ashoka Marketing).

Ms. Priyanka Desai, Advocate i/b Cyril Amarchand Mangaldas, Advocates for the Respondent Nos. 5 (Ashoka Viniyoga).

Mr. Siddharth Yewale, Advocate with Mr. Rashid Boatwalla, Advocate i/b MKA & Co. for the Respondent Nos. 6 (NSEIL).

ORDER :-

1. Adjourned due to non-availability of the bench. List on April 17, 2024.

Ms. Meera Swarup
Technical Member

13.02.2024
PTM